

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—FIRST SESSION)

(15th January to 30th January, 1985)



LOK SABHA SECRETARIAT
NEW DELHI

February, 1985/Magha, 1906 (Saka)

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P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the First Session of Eighth Lok Sabha, 1985.

NEW DELHI;

February 16, 1985

Magha 27, 1906 (Saka)

SUBHASH C. KASHYAP,

Secretary-General.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE FIRST
SESSION OF EIGHTH LOK SABHA—JANUARY, 1985**

1. DURATION OF SESSION

Date of commencement	15 January, 1985
Date of adjournment <i>sinedie</i>	30 January, 1985
Date of prorogation	9 February, 1985
Number of days of sittings	11
Number of hours of sittings	62 hours and 39 minutes

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1	*1. The Representation of the People (Amendment) Bill, 1985.	18.1.85	—	23.1.85 (Consideration and passing)	2 08	—	—	Passed
2	2. The Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Bill, 1985.	18.1.85	—	23.1.85 (Consideration and passing)	1 06	1	—	Passed
3	**3 The Foreign Contribution (Regulation) Amendment Bill, 1985.	21.1.85	—	23.1.85 (Consideration and passing)	1 32	9	—	Passed
4	4 The General Insurance Business (Nationalisation) Amendment Bill, 1985. <i>as passed by Rajya Sabha.</i>	—	24.1.85	25.1.85 (Consideration and passing)	1 03	—	—	Passed

@5. The National Capital Region Planning Board Bill, 1985, as passed by Rajya Sabha.	—	24.1.85	25.1.85 (Consideration and passing)	2	19	—	—	Passed
6. The Sugar Undertakings (Taking Over of Management) Amendment Bill, 1985, as passed by Rajya Sabha.	—	24.1.85	29.1.85 (Consideration and passing)	1	39	4	1	Passed, as amended
7. The Constitution (Fifty-second Amendment) Bill, 1985.	24.1.85	—	30.1.85 (Consideration and passing)	8	28	123	5	Passed, as amended
8. The Appropriation (Railways) Bill, 1985.	24.1.85	—	24.1.85 (Consideration and passing)	0	02	—	—	Passed
	30.1.85	(As returned by Rajya Sabha with a recommendation)	30.1.85 (Consideration of amendment recommended by Rajya Sabha)	0	01	—	—	Amendment recommended by Rajya Sabha accepted by Lok Sabha.

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1984 (No. 15 of 1984).

**The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Foreign Contribution (Regulation) Amendment Ordinance, 1984 (No. 12 of 1984)

@The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Capital Region Planning Board Ordinance, 1984 (No. 11 of 1984)

1	2	3	4	5	6	7	8	9
					H. M.			
9.	The Appropriation (Railways) No. 2 Bill, 1985.	24.1.85	--	24.1.85 (Consideration and passing)	0 0 2	--	--	Passed
			30.1.85 (As returned by Rajya Sabha with a recommendation)	30.1.85 (Consideration of amendment recommended by Rajya Sabha)	0 0 1	--	--	(Amendment recommended by Rajya Sabha accepted by Lok Sabha).
10.	The Appropriation Bill, 1985.	24.1.85	--	24.1.85 (Consideration and passing)	0 0 3	--	--	Passed
			30.1.85 (As returned by Rajya Sabha with a recommendation)	30.1.85 (Consideration of amendment recommended by Rajya Sabha)	0 0 2	--	--	Amendment recommended by Rajya Sabha accepted by Lok Sabha.
11.	The Appropriation (No. 2) Bill, 1985.	24.1.85	--	24.1.85 (Consideration and passing)	0 0 2	--	--	Passed
			30.1.85 (As returned by Rajya Sabha with a recommendation)	30.1.85 (Consideration of amendment recommended by Rajya Sabha)	0 0 1	--	--	Amendment recommended by Rajya Sabha accepted by Lok Sabha.

SUMMARY

1. Bills introduced	...	10
2. Bills opposed at introduction stage	...	Nil
3. Bills passed by Rajya Sabha and laid on the Table	...	4
4. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	...	2
5. Bills returned by Rajya Sabha with amendments and laid on the Table	...	5
6. Bills passed	...	14
7. Bills negatived	...	Nil
8. Bills withdrawn	...	Nil
9. Bills part — discussed	...	Nil
10. Motions for adjournment of debate on Bills adopted	...	Nil
11. Bills referred to Select Committee	...	Nil
12. Bills referred to Joint Committee	...	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	...	Nil
14. Bills pending at the end of the session	...	Nil

(ii) Private Members' Bills

Sl. No.	Title of Bill and Member-in charge	Date of introduction	Date of laying on the Table (in case of Bills—passed by Rajya Sabha)	Date of Discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
					H	M		
1.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 371</i>) by Prof. Madhu Dandavate.	25-1-85	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 102, etc</i>) by Prof. Madhu Dandavate.	25-1-85	—	—	—	—	—	Pending
3.	The High Court at Allahabad (Establishment of a Permanent Bench at Bareilly) Bill, 1985 by Shri Hariah Rawat.	25-1-85	—	—	—	—	—	Pending
4.	The Hindu Succession (Amendment) Bill, 1985 (<i>Insertion of new Chapter II(A)</i>) by Shri Bhattam Sreeramamurthy.	25-1-85	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of Eighth Schedule</i>) by Shri Satyagopal Misra.	25-1-85	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H	M		
6.	The Anti-Defection Bill, 1985 by Prof. Saif-ud-Din Soz.	25-1-85	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill, 1985 (<i>Substitution of new articles for article 338, etc.</i>) by Shri G.M. Banatwalla.	25-1-85	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 1985 (<i>Omission of article 44</i>) by Shri G.M. Banatwalla.	25-1-85	—	—	—	—	—	Pending
9.	The Indian Citizens Abroad (Voting Right at Elections) Bill, 1985 by Shri G.M. Banatwalla.	25-1-85	—	—	5 minutes taken on introduction of Bills at S. Nos. 1—9	—	—	Pending

SUMMARY

1. Bills introduced	...	9
2. Bills pending at the end of the session, <i>Vide</i> para Nos. 1426143, Bulletin—Part II, dated 12-2-85	...	9

3. CALLING ATTENTION STATEMENT

Brief Subject	Name of Member who called attention	Name of Minister	Date of statement	Time taken
Reported fresh violence in Sri Lanka causing loss of life and property of the Tamilians and trespass of a Sri Lanka Patrol craft into Indian waters attacking Indian Fishermen and the action taken by the Government in the matter.	Shri Priya Ranjan Das Munshi	Shri Khurshheed Alam Khan	22.1.1985	H. M. 0 42

4. DIVISIONS

No. of Divisions held	5
-----------------------	-----	-----	-----	---

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date (s) of discussion	Time taken
			H M
(i) Demands for Excess Grants in respect of the Budget (Railways) for 1982-83	18-1-85	24-1-85	2 35
(ii) Supplementary Demands for Grants in respect of the Budget (Railways) for 1984-85	18-1-85	24-1-85	

(i) Railway Budget
 (i) Discussion and voting on Demands for Excess Grants (Railways).
 (ii) Discussion and voting on Supplementary Demands for Grants (Railways).

(ii) *General Budget*

(i) Supplementary Demands for Grants in respect of the Budget (General) for 1984-85.	18-1-85	24-1-85	* Discussion and voting on Supplementary Demands for Grants (General).	} 1 56
(ii) Demands for Excess Grants in respect of the Budget (General) for 1982-83	18-1-85	24-1-85	* Discussion and voting on Demands for Excess Grants (General).	

(iii) *Budget in respect of State of Punjab*

Supplementary Demands for Grants in respect of the Budget (Punjab) for 1984-85	18-1-85	24-1-85	Discussion and voting on Supplementary Demands for Grants (Punjab).	1 26
--	---------	---------	---	------

@ Discussed together.

* Discussed together.

6. MOTIONS

(i) *Motions for Elections of Speaker/Deputy Speaker*

Sl. No.	Brief Subject	Under rule	Proposer	Second	Date of discussion	Decision of the House.
1.	Choosing Shri Bal Ram as the Speaker of Lok Sabha.	7	Shri Rajiv Gandhi	Shri H.K.L. Bhagat	16-1-85	Adopted unanimously

1	2	3	4	5	6	7
2.	Choosing Shri Bal Ram as the Speaker of Lok Sabha.	7	Shri Shyam Lal Yadav	Shri Vakkom Puruhothaman	16-1-85	Not put to vote in view of the motion at (1) having been adopted.
3.	Choosing Shri M. Thambi Durai as the Deputy Speaker of Lok Sabha.	8	Shri Ghulam Nabi Azad	Shri P. Kolangal-velu	22-1-85	Adopted unanimously
4.	Choosing Shri M. Thambi Durai as the Deputy Speaker of Lok Sabha.	8	Shri Mool Chand Daga	Shri George Joseph Mundakkal	22-1-85	Not put to vote in view of the motion at (3) having been adopted.

(II) Motion under rule 191

S. No.	Brief subject	Motion under rule	Member who moved	Date of discussion	Time taken	Ministry/Department concerned	Remarks
1.	Six Nation Summit on Nuclear Disarmament held in New Delhi on January 28, 1985.	191	Proposed by the Speaker	30-1-1985	0.02	Prime Minister's Office	Adopted

H M

7. OATH OR AFFIRMATION

Number of Members who made and subscribed the oath/affirmation	Language in which Oath/affirmation made	Date on which Oath/affirmation made
211	Hindi	15.1.1985
147	English	
30	Telugu	
27	Bengali	
26	Tamil	
13	Urdu	
9	Kannada	
4	Marathi	
3	Kashmiri	
3	Gujarati	
2	Sanskrit	
2	Malayalam	16.1.1985
1	Oriya	
6	Hindi	
5	English	
3	Kannada	
1	Bengali	17.1.1985
1	Oriya	
5	English	
1	Hindi	18.1.1985
1	Marathi	
3	English	22.1.1985
1	English	
1	Hindi	30.1.1985

8. OBITUARY REFERENCES

Sl. No.	Name and particulars of membership	Date of death	Date on which reference made	Time taken H. M.	Remarks
1.	Smt. Indira Gandhi	31.10.84	17.1.1985	2 16	
*2.	Shri Saminuddin	5.1.85			
3.	Shri Bishwanath Roy Member, Fifth Lok Sabha.	27.8.84			
4.	Dr. B. V. Keskar Member, Second Lok Sabha	28.8.84			
5.	Shri Narendra Singh Bisht Member, Fifth Lok Sabha.	3.9.84			
6.	Shri Lachman Singh, Member, Second Lok Sabha	5.9.84	18.1.1985	0 28	
7.	Shri Bhola Paswan Shastri Former Union Minister	10.9.84			
8.	Swami Brahmanand Member, Fifth Lok Sabha	13.9.84			
9.	Shri Gauri Shankar Kakkar Member, Third Lok Sabha	2.10.84			
10.	Shri R. V. Swaminathan Member, Seventh Lok Sabha	4.10.84			

11.	Shri Narendra Kumar Sanghi Member, Fifth Lok Sabha	19.10.84
12.	Shri Mritunjay Prasad Member, Sixth Lok Sabha	19.10.84
13.	Shri Somnath Lahiri Member, Constituent Assembly	19.10.84
14.	Dr. (Mrs.) T.S. Saundaram Ramachandran, Member, Third Lok Sabha	21.10.84
15.	Shri Badshah Gupta Member, Third Lok Sabha,	12.11.84
16.	Shri M.N. Kaul Former Secretary, Lok Sabha	20.11.84
17.	Shri U.M. Trivedi Member, Third Lok Sabha	24.11.84
18.	Shri Y.B. Chavan Member, Seventh Lok Sabha	25.11.84
19.	Shri M.N. Govindao Nair Member, Sixth Lok Sabha	27.11.84
20.	Shri Prabhat Kar Member, Third Lok Sabha	27.11.84

18.1.1985

*Sitting Member

1	2	3	4	5	6
				H. M.	
21.	Shri Basanta Kumar Des Member, Third Lok Sabha	2,12,84			
22.	Shri Rattan Lal Malviya Member, Provisional Parliament	8,12,84			
23.	Shri Asoka Mehta Member, Fourth Lok Sabha	10,12,84			
24.	Shri Prem Chand Verma Member, Fourth Lok Sabha	12,12,84			
25.	Shri Pratap Singh Negi Member, Fifth Lok Sabha	18,12,84	18,1,85		
26.	Sardar Ranjit Singh Member, Third Lok Sabha	20,12,84			
27.	Shri Dharamvir, Former, Union Minister	22,12,84			
28.	Shri Piare Lal Kureel Talib Member, First Lok Sabha	27,12,84			
29.	Shri Madan Lal Shukla Member, Sixth Lok Sabha	29,12,84			
30	*Shri K.T. Kosalram	27,1,1985	29,1,85		0.04
31.	Shri Bholaram Paradhi Member, Third Lok Sabha	23,1,85			

9. PANEL OF CHAIRMEN

Sl. No.	Members nominated	Date of nomination
1.	*Shri Jagannath Rao	15.1.85
2.	*Shri G.G. Swell	
3.	*Shri Nissankara Rao Venkataratnam	
1.	Shrimati Basavarajeswari	18.1.85
2.	Shri Zainul Basber	
3.	Shri Sharad Shankar Dighe	
4.	Shri Vakkom Purushothaman	
5.	Shri Somnath Rath	
6.	Shri Nissankara Rao Venkataratnam	

10. PAPERS LAID ON THE TABLE

(i)	By Government	948
(ii)	By Private Members	NIL

* Nominated by the Speaker *pro tem*

11. PRESIDENT'S ADDRESS

Date of Address	Dates of discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
17.1.85	18.1.85 21.1.85 22.1.85	Prof. N.G. Ranga Shri B.R. Bhaqat	503		22.1.85	9 35	24.1.85
						H M	

12. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answer	116
---	-----

Number of Question orally answered	42
------------------------------------	----

(ii) Unstarred

Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral Answers	**451
---	-------

(iii) Short Notice

Number of Questions put down in Short Notice Question Lists	NIL
--	-----

Number of Short Notice Questions orally answered	NIL
---	-----

** Including two questions deleted/transferred from one Ministry to another.

13. RESOLUTIONS

Statutory Resolutions

S.No.	Subject	Article/section of Constitution/ Act	Member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
*1.	Disapproval of the Representation of the People (Amendment) Ordinance, 1984 (Ordinance No. 15 of 1984).	Article 123	Prof. Saif-ud-Din Soz	23.1.85	1 56	Law & Justice	Negatived
**2.	Disapproval of the Foreign Contribution (Regulation) Amendment Ordinance, 1984 (Ordinance No. 12 of 1984).	Article 123	Prof. Saif-ud-Din Soz	23.1.85	1 22	Home Affairs	Negatived
@3.	Disapproval of the National Capital Region Planning Board Ordinance, 1984 (Ordinance No. 11 of 1984).	Article 123	Prof. Saif-ud-Din Soz	23.1.85	2 17	Works and Housing	Negatived

*Discussed together with the motion for consideration of the Representation of the People (Amendment) Bill, 1985.

**Discussed together with the motion for consideration of the Foreign Contribution (Regulation) Amendment Bill, 1985.

@Discussed together with the motion for consideration of the National Capital Region Planning Board Bill, 1985.

(ii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Measures to eradicate poverty.	Prof. Madhu Dandavate	18-1-1985 25-1-1985	4-55	Agriculture and Rural Development	Negatived
2	Desert Development Programme.	Shri Virgha Chander Jait	25-1-1985	0-05	Planning	Discussion not concluded.

14. SHORT DURATION DISCUSSION (RULE 193)

Sl.No.	Brief subject	Under rule	Name of Member who raised the discussion	Date of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Statement made by the Minister of Chemicals and Fertilizers in the House on 18-1-85 regarding the tragic accident in the Union Carbide Factory at Bhopal resulting in leakage of poisonous gas	193	Prof. Madhu Dandavate	21.1.85	2-38	Chemicals and Fertilizers	

15. STATEMENTS

(i) Suo moto Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1		2	3	4
				H. M.
1.	The tragic accident in the pesticides plant of Union Carbide (India) Limited at Bhopal, which resulted in large scale disruption and injury to human and animal life.	Shri Veerendra Patil	18.1.1985	0 10
2.	Release of two instalments of Dearness Allowance to Central Government employees and relief to the pensioners including family pensioners.	Shri Janardhana Poojary	18.1.1985	0 03
3.	Government Business for the week commencing the 21st January, 1985.	Shri H K.L. Bhagat	18.1.1985	0 11
4.	Activities of some persons in the Government detrimental to national interest.	Shri S.B. Chavan	21.1.1985	0 10
5.	Government Business for Tuesday, the 29th and Wednesday, the 30th January, 1985.	Shri Ghulam Nabi Azad	25.1.1985	0 06

(ii) Matters under Rule 377

Sl. No.	Subject	Name of member who raised the matter	Date	Time taken
1	2	3	4	5

H M

1.	Need for a fixed policy for marketing and pricing of cotton to save the farmers from ruin.	Shri R.P. Gaekwad		
2.	Need for immediate clearance for the establishment of railway coach factory at Palghat, Kerala.	Shri K. Kunhambu		
3.	Need to reconsider the decision to retrench surplus employees of Delhi Milk Scheme.	Shri Lalit Maken		
4.	Need to take steps to save pulses crop in areas of Vidisha parliamentary constituency affected by pests.	Shri Pratap Bhanu Sharma		
5.	Need for central assistance for construction of hill highway in Idduki district of Kerala for its proper development.	Prof. P.J. Kurien	21.1.85	0 10
6.	Loan from Life Insurance Corporation of India to the West Bengal Government for setting up tube-wells to serve the twin purpose of irrigation and drinking water	Shrimati Geeta Mukherjee		
7.	Relief for the cyclone hit areas of Andhra Pradesh.	Shri P. Penchalaiah		

1	2	3	4	5
8.	Need to convert the Rupsa-Bangiriposi narrow gauge railway line into broad gauge.	Shri Chintamani Jena		
9.	Funds for modernisation of Orissa Cotton Mill.	Shrimati Jayanti Patnaik		
10.	Need to check the illegal mining of coal in Shahdol (Madhya Pradesh).	Shri Dalbir Singh	22,1.85	0 10
11.	Need to clear the irrigation part of the Kuriarkutty-Karappara Project in Kerala.	Shri V. S. Vijayaraghavan		
12.	Delay in issuing visas by Pakistan Embassy.	Prof Saif-ud-Din Soz		
13.	Steps to save Yamuna water in Delhi from being polluted by industrial wastes and sewage.	Shri Jai Prakash Agarwal		
14.	Need to re-start the irrigation projects in Chandrapur, Bhandara and Ghavchiroli district of Maharashtra.	Shri Vilas Muttemwar	23,1.85	0 12
15.	Need to relax the ban on filling up the existing posts and creating new posts in hilly areas.	Prof. Narain Chad Parashar		
16.	Reported shifting of certain branches of the rocket launching station from Sriharikota to Bangalore.	Shri V. Sobhanadreeswara Rao		
17.	Extension of television facility to Trichur.	Shri P. A. Anjony		

1	2	3	4	5
18.	Need for disbursement of loans to the workers of the B & C Mills Madras, through Nationalised Banks to mitigate their sufferings.	Dr. A. Kalanidhi	23.1.85	
19.	Need to declare Netaji Subhash Chandra Bose's birthday as a National Day by declaring it a Public Holiday.	Shri Amar Roy Pradhan		
20.	Need for investigation into the crack detected in Kalindri navigation lock gate under the Farakka Barrage Project.	Shri Zainal Abedin		
21.	Need for direction to Bharat Photo Film Company to establish a colour photo film unit at Majkhali (Almorah) in Uttar Pradesh.	Shri Harish Rawat		
22.	Need to instal high power transmitters in Barmer, Jaisalmer, Jodhpur, Bikaner and Sriganganagar in Rajasthan.	Shri Virdhi Chander Jain	24.1.84	0 18
23.	Need to convert Kakinada port into a major port.	Shri Thota Gopala Krishna		
24.	Need for central assistance to drought affected people of Orissa and also for irrigation schemes.	Shri Chintamani Panigrahi		
25.	Shortage of currency notes and coins of smaller denominations.	Shrimati Ramaben Ramjibhai Mavani		

1	2	3	4	5
26.	Need for directive to the Cotton Corporation of India to purchase Narma cotton in order to help the farmers.	Shri Birbal		
27.	Need for immediate inclusion of people belonging to Nishad, Mallah, Rajbhar and Bind castes in the category of Scheduled Castes all over India.	Shri Zainul Basher	24.1.85	
28.	Need to provide drinking water through pipe line in Gyanpur Tehsil area of Mirzapur (U.P.)	Shri Uma Kant Mishra		
29.	Reported internal dissensions in the Indian Cricket Team.	Shri Priya Ranjan Das Munshi		
30.	Security arrangements for Harijans in Andhra Pradesh to ensure free and fearless voting in coming Assembly Election.	Prof. N.G. Ranga		
31.	Resentment among the people for not providing jobs to one person each in the families affected by the Singrauli Project of NTPC	Shri Ram Pyare Panika		
32.	Need to clean central assistance to West Bengal for accelerating the Rural Development work in the State.	Shri Ananda Pathak		
33.	Need for constitution of Child Welfare Councils in the country.	Shrimati Madhuri Singh		

1	2	3	4	5	
34.	Need to conduct survey of residential land in outer Delhi and ban its acquisition.	Shri Bharat Singh	}		
35.	Need to preserve the ancient fame and glory of old Delhi.	Shri Jai Prakash Agarwal			
36.	Scarcity of drinking water in Barmer Jaisalmer, Jodhpur and Bikaner districts and need to make provision in 7th Plan for supply of drinking water through Rajasthan Canal.	Shri Virdhi Chander Jain		29.1.85	0. 08
37.	Need to open cooking gas agencies in Renukot, Obra and Robertsganj towns in Mirzapur district of Uttar Pradesh.	Shri Ram Pyare Panika			
38.	Need for clearance by Department of Environment for construction of Varadarajaswamy Project in Kurnool district of Andhra Pradesh.	Shri V. Sobhanadreeswara Rao			
39.	Need to declare certain areas of Munsiri and Dharchala in Pithoragarh district and Joshimath and Jaunsar in Chamoli district of Uttar Pradesh as Scheduled Tribes areas	Shri Harish Rawat		30.1.85	0. 33
40.	Need to streamline the implementation of 20 point programme.	Shri Ramashray Prasad Singh			

1	2	3	4	5
41.	Need for regular supply of funds through Government agencies to the P.J. Textile Mills and Yamuna Mills to tide over financial hardships being faced by them and protect the interest of workers.	Shri R.P. Gaekwad		
42.	Need to set up a low power television relay centre at Balasore	Shri Chintamani Jena		
43.	Need to provide employment to atleast one person in each family displaced by acquisition of land by the Visakhapatnam Steel Plant Project.	Shri Bhattam Sreeramamurthy		
44.	Need for setting up an electronic telephone industry at Bhubaneswar (Orissa).	Shrimati Jayanti Patnaik	30.1.85	
45.	Need to instal a low power television transmitter at Nagarcoil.	Shri N. Dennis		
46.	Need for strengthening of B.S.F. posts on the border between India and Bangladesh in certain areas of West Dinajpur district in West Bengal to prevent dacoity and cattle lifting by Bangladeshis.	Dr. Golam Yazdani		
47.	Need to stop transfer of coal workers presently working in Ranchi area to Talcher Unit of the Central Coal Field Ltd.	Shri Sriballav Panigrabi		

1	2	3	4	5
48.	Need to export potato and ensure support price to potato producers of West Bengal.	Shri Anil Basu		
49.	Need to reopen the S.K.J. Sugar factory in Lauria (Bihar) and clear the dues of employees and cane growers.	Shri Bholu Raut		
50.	Need to create a post of D.I.G. of Police for Purnea (Bihar).	Shrimati Madhuri Singh		
51.	Irregularities in implementation of IRLDP/NREP programme in West Bengal.	Shri Priya Ranjan Das Munshi		
52.	Need for a review of the freight equalisation scheme.	Shri Basudob Acharya		
53.	Need to hold talks with All India Kendriya Vidyalaya Teachers Association to solve their problems.	Shri C. Madhav Reddy		
54.	Need to investigate into the reported black-marketing of Maruti cars.	Shri Sanat Kumar Mandal	30.1.85	
55.	Need to establish a Divisional Office of L.I.C. at Srinagar (Kashmir).	Prof. Saif-ud-Din Soz		
56.	Theft of a wireless signal book from Bokaro and need to take steps to check such incidents.	Shri C.P. Thakur		

1	2	3	4
57.	Need to provide railway crossings in Ganga Nagar district in Rajasthan.	Shri Birbal	30.1.1985
58.	Need to make a provision in the Seventh Five Year Plan for setting up a paper mill in Tripura.	Shri Ajoy Biswas	
59.	Shortage of electricity in Kashmir.	Shri Abdul Rashid Kabuli	
60.	Need to instal a television transmitter at Navada in Bihar.	Shri Kunwar Ram	
61.	Need to expedite construction of an over-bridge near Moradabad on railway line between Moradabad and Chandausi.	Shri Hafiz Mohd. Siddiq	

STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken		Percentage to the total time taken
	H	M	
BILLS			
(a) Government Bills	*20	32	32.8
(b) Private Members' Bills	0	05	0.1
BUDGETS			
(a) Railway Budget	2	35	4.1
(b) General Budget	1	56	3.1
(c) Budget in respect of State under President's rule	1	26	2.3
CALLING ATTENTION NOTICES (RULE 197)	0	42	1.1
DISCUSSIONS			
Short Duration Discussions (Rule 193)	2	38	4.2
MATTERS UNDER RULE 377	1	31	2.4
MOTIONS UNDER RULE 191	0	02	
PRESIDENT'S ADDRESS	9	35	15.3
QUESTIONS	5	30	8.8
RESOLUTIONS			
(a) Statutory Resolutions	*		
(b) Private Members' Resolutions	4	55	7.9
STATEMENTS (Rule 372)	0	40	1.1
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary Reference, Questions of Privileges, Points of Ordres, Personal Explanations etc.	10	32	16.8
	62	39	100.0

*Joint discussion took place on Statutory Resolution [Vide Statement No. 13, Sl. Nos. 1 to 3] and motions for consideration of the connected Government Bills [Vide Statement No. 2(i) S. Nos. 1, 3 and 5]. Time taken on the joint discussion has been shown under Government Bills.